


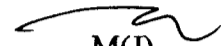
C.C.P 32/2006  
In O.A. 317/97.

18.9.2008

Hon'ble Mr. M. Kanthiah, Member (J)  
Hon'ble Dr. A. K. Mishra, Member (A)

No representation from the applicant side. It appears that applicant is not interested in prosecuting the case and as such C.C.P. is dismissed in default for non-prosecution.

  
M(A)

  
M(J)



*at  
court order  
dated 18.9.08  
Petitioner  
25.9.08*